

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2018

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2016
NAME OF THE PETITIONER(S) : S.K.Ganesan & 6 ors
NAME OF THE RESPONDENT(S) : Eswar Rubber Products Pvt.ltd & 8 ors
UNDER SECTION : 379/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) for KSR & Co.
Dr. K.S. Ravichandran.P.L. } for
M.K. Preetha Adv. } Petitioners 1 to 4

2) for Dhaneey
Prakash

for
Respondent 7-9

3) P.H. ARVINDH PANDIAN
Sr ADV
FOR
CIBL VISITING

COUNSEL FOR
R 1 to 6

(5)

[TCP/120/IB/2016]

ORDER

On having the respondents' side counsel requested liberty to file sur-rejoinder to the rejoinder filed by the Petitioner including new facts, the Respondents' side is given liberty to file sur-rejoinder within 15 days hereof.

List this matter on **08.01.2019**.

-Sd-
(S.VIJAYARAGHAVAN)
Member (Technical)

-Sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp